

(2024) 04 MAD CK 0029

Madras High Court

Case No: Criminal Original Petition No. 6821 Of 2024

A.Shanmugavelu

APPELLANT

Vs

State

RESPONDENT

Date of Decision: April 3, 2024

Acts Referred:

- Indian Penal Code, 1860 - Section 229A, 406, 420

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: M.Madhuprakash, V.Meganathan

Judgement